

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-3954,87]

12.06 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Thirtieth Report

SHRI M. THAMBI DURAI (Dharmapuri): I beg to present the Thirtieth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

[English]

Thirty-eighth Report

SHRIMATI CHANDRA TRIPATHI (Chandauli): I beg to present the Thirty-eighth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in their Thirty-first Report on the Ministry of Law and Justice (Department of Justice)—Pendency of cases in Supreme Court and High Courts.

12.07 hrs.

BUSINESS ADVISORY COMMITTEE

[English]

Thirty-fifth Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to move:

"That this House do agree with the Thirty-fifth Report of the Business Advisory Committee presented to the House on the 10th March, 1987."

MR. SPEAKER: The question is:

"That this House do agree with the Thirty-fifth Report of the Business Advisory Committee presented to the House on the 10th March, 1987."

The motion was adopted.

12.08 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Need to send a study team to assess the damage caused due to hail-storm in Gwalior-Chambal division and to provide financial assistance therefor.

SHRI KRISHNA SINGH (Bhind): I want to draw the attention of the Government to the following matter of Urgent Public Importance under Rule 377:

40 out of 45 districts of Madhya Pradesh are facing severe famine conditions. The condition of the people in these areas has become very miserable. The crops have been affected, fodder for the cattle and drinking water is not available.

In Gwalior, Shivpuri-Datia and Bind area of the Gwalior-Chambal division, severe hailstorms occurred between 22nd February and 27th February. About 56 villages of Datia district were badly affected as a result of it. The crops were damaged. The people are crying for protection.

I would humbly request the Government to send immediately a study team there which may conduct a survey and present its report to the Centre regarding the actual loss incurred and the extent of famine. The Centre should give *ad hoc* financial assistance to the State Government so that the people could be protected from this natural calamity.

I would also request the Central Government that work regarding supply of drinking water should be started before it is too late as otherwise the situation might become serious next summer.